

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

CA No.78/2017 CP No.27/241/HDB/2017
Sri Biotech Laboratories India Limited
Dr. KRK Reddy & Another
Sri Biotech Laboratories India Limited & Others
241/242

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Dam Mahan Redcey	Alvozate	Oamshartanoon Commission	
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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		944019233	

Heard Shri S. Ram Mohan Reddy, Learned Counsel for the Petitioner and Ms Divya Datla, Learned Counsel for the Respondent.

Both the Learned Counsels submit that the issue is like to be resolved and thus requested time till 24.10.2017. Post the case on 24.10.2017 and they will submit a report to that extent by the next date of hearing.

Member (T)

Member (J)

Bm